



**Central Administrative Tribunal
Principal Bench**

OA No. 75/2016

New Delhi, this the 11th day of March, 2020

Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)

1. Manesh
Aged about 25 years Fresh Appointment
S/o Shri Jagbir Singh
R/o Vill. & P.O. Ghillour Kalan, District : Rohtak, Haryana.
2. Devender Singh
Aged about 37 years
S/o Shri Ram Mehar
R/o Vill. & P.O Bhillar Kalan, District : Rohtak, Haryana.

...Applicants

(None)

Versus

1. The Chairman
Railway Board, Rail Bhawan
Raisina Road, New Delhi – 110001.
2. The Chairman
Railway Recruitment Cell
Lajpat Nagar, New Delhi-110024.

..... Respondents

(By Advocate : Mr. S.M. Arif with Ms. Shabnam Perween)

ORDER (ORAL)

Mr. S.N. Terdal :

Today, when the matter is taken up for consideration, there is no appearance on behalf of the applicants. It is noticed that the applicants were not present on 27.11.2019 also. It appears that the applicants have lost interest in pursuing this OA. Accordingly, the OA is dismissed for non-prosecution.

(Mohd. Jamshed)
Member (A)

(S.N. Terdal)
Member (J)

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